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B. Patra -Vrs- UOI

Part Heard Sl. No.02
O.A. No.611/11

Order dated 12th March, 2015.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (J)
HON'BLE SHRI R.C. MISRA, MEMBER (A)

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By filing Vakalatnama dated 12.03.2015 Mr. M.P.J. Ray, Ld. Counsel entered appearance for the applicant in this case. His Vakalatnama is taken on record.

2. Mr. Ray also submitted that the O.A. has become infructuous and accordingly he is filing a Memo to this effect. In view of this, the O.A. is disposed of being infructuous. Mr. S.K. Patra, Ld. ACGSC appearing for the Respondents is present and heard.


MEMBER(A)


MEMBER(J)

K.B.